

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)**

ORDER

No. 848

Dated: 03 / 10 / 2018

In the interest of administration, Shri Noor Hussain, Orderly Subordinate Judiciary District cadre Jammu is transferred by way of deputation to Jammu wing of the High Court till further orders and his services are placed at the disposal of His Lordship Hon'ble Mr Justice Sanjay Gupta.

By order.

Sdf
(Jawad Ahmed)

**Principal Secretary to
Hon'ble the Chief Justice**

No.: 555-561 /PSY-4/11

Dated: 3 - X. 2018

Copy to:-

- 1) Registrar General, High Court of J&K, Srinagar.
- 2) Registrar Vigilance, High Court of J&K, Srinagar.
..... for information.
- 3) Registrar Judicial High Court wing, Jammu.
- 4) Principal District & Sessions Judge, Jammu
..... for information and necessary action.
- 5) Chief Accounts Officer, High Court Main Wing, Srinagar for information.
- 6) Order Book.
- 7) Incharge NIC, High Court, Srinagar for uploading in High Court Website.

Jawad
**Principal Secretary to
Hon'ble the Chief Justice**